

Annexure-8**Name of the corporate debtor: EDAC Engineering Limited Date of commencement of CIRP: 08.08.2023****List of creditors as on: 31.08.2023****List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC					
1	SPIG Cooling Towers India (P) Ltd.,	22-08-2023	9,57,78,510	Note 2	Operational Debt				Note 1				9,57,78,510	Note 2
2	Fagioli India Pvt Ltd.,	22-08-2023	1,07,36,798	Note 2	Operational Debt				Note 1				1,07,36,798	Note 2
3	Sunrise Industries (India) Pvt Ltd.,	22-08-2023	1,36,13,785	Note 2	Operational Debt				Note 1				1,36,13,785	Note 2
4	ELGI Equipments Ltd.,	22-08-2023	60,48,847	Note 2	Operational Debt				Note 1				60,48,847	Note 2
5	Associated Road Carriers Limited	18-08-2023	1,24,000	1,24,000	Operational Debt				Note 1					

Note 1 As the Operational Creditor who initiated the CIRP proceedings had submitted a Withdrawal application under Section 12A, which is pending before Hon'ble NCLT Chennai Division Bench II, CoC had not been formed yet

Note 2 The IRP has requested for additional documentation in support of the claim received and verified